

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 18<sup>th</sup> November, 2022

**NO. HC.VII-85/2022/ 10799 /A ####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as rapporteurs for the State Level Consultation on implementation of POCSO Act, 2012 to be held on 26<sup>th</sup> and 27<sup>th</sup> November, 2022, at the Assam Administrative Staff College, Khanapara, Guwahati.

<b>Sl. No.</b>	<b>Name of the Judicial Officer</b>	<b>Designation</b>
1	Smt. Monmee Sarma	Chief Judicial Magistrate, Kamrup, Amingaon
2	Sri Nurjamal Haque	Civil Judge & Asstt. Sessions Judge, No. 1, Kamrup (M), Guwahati
3	Smt. Jayashree Bora	Civil Judge & Asstt. Sessions Judge, No. 3, Kamrup (M), Guwahati
4	Sri Chinmoy Baruah	Counsellor, Family Court, No. 3, Kamrup (M), Guwahati
5	Smt. Jinti Panging	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Hajo
6	Smt. Shahzadi Nissat Rafiq	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Amingaon
7	Sri Sailen Buragohain	Munsiff No. 3-cum-JMFC, Kamrup (M), Guwahati
8	Smt. Sanskrita Khanikar	Judicial Magistrate 1 <sup>st</sup> Class, Kamrup (M), Guwahati
9	Smt. Dikshya Rani Dutta	Munsiff No. 4-cum-JMFC, Kamrup (M), Guwahati
10	Smt. Bhashyarima Bhuyan	Munsiff No. 5-cum-JMFC, Kamrup (M), Guwahati
<b>Reserve</b>		
1	Sri Siddarth Brook	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati
2	Sri Hirakjyoti Das	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati

The nominated Judicial Officers are directed to attend a preparatory meeting on 23.11.2022 at 4:45 P.M at Registrar General's Conference Room, Gauhati High Court (New Block).

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII/85/ 10800-10820 /2022/A Dated: 18-11-2022**

Copy forwarded for information & necessary action to:

1. The Principal Secretary, Department of Women and Child Development, Govt. of Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.

*The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 2 (two) day "State Level Consultation on implementation of POCSO Act, 2012" period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.*

4. Shri Partha Pratim Majumdar, Member Secretary, State Child Protection Society, Assam.
5. The Member Secretaries, State Legal Services Authority, Assam / Nagaland / Mizoram / Arunachal Pradesh.
6. The Registrar (Admin. / Vigilance / Estt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
9. The District & Sessions Judge,  
Kamrup (M) / Kamrup, Amingaon.

*(He / She is requested to inform the nominated Judicial Officers under his / her control about this Notification)*

10. Shri Laxminarayan Nanda, Child Protection Specialist, UNICEF.
11. The Project Manager, Gauhati High Court, Guwahati.

*(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).*

12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati for his Lordship's kind information.

15. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The Private Secretary to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati for his Lordship's kind information.
18. The Private Secretary to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati for his Lordship's kind information.
19. The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The Private Secretary to Hon'ble Mrs. Justice Malasri Nandi, Gauhati High Court, Guwahati for her Ladyship's kind information.
21. The CA to the Registrar General, Gauhati High Court, Guwahati.

***[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]***

R. A. Tapar  
18/11/22

**REGISTRAR (JUDICIAL)**